

IN THE COURT CCH84 LXXXIII ADDL. CITY CIVIL AND SESSIONS JUDGE,(COMMERCIAL COURT)

SI No	Case number	Petitioner	Respondent	Case Nature	Disposal Date
1	Com.O.S./299/2019	M/S MAGNUM INTERGRAFIKS PRIVATE LIMITED	THE SECRETARY MINISTRY OF ROAD TRANSPORT AND HIGHWAYS	MONEY SUIT	15/10/2019
2	Com.O.S./32/2019	CANARA BANK	SHESHAGIRINAICA	MONEY SUIT	23/10/2019
3	Com.O.S./24/2019	KESHAVA RAJU M	THE SECRETARY, PUBLIC WORKS DEPARTMENT	MONEY SUIT	25/10/2019
4	Com.O.S./23/2019	KESHAVA RAJU M	THE SECRETARY, PUBLIC WORKS DEPARTMENT	MONEY SUIT	25/10/2019
5	Com.O.S./43/2019	THE KARNATAKA BANK LTD	VIJAYENDRA WODEYAR	MONEY SUIT	28/10/2019
6	Com.O.S./114/2019	GOPALAKRISHNA H S	CHANDANA H M	MONEY SUIT	30/10/2019